

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation, the following officials shall retire from Government Services from the date mentioned against their names. Steps to complete their pension papers be taken as per CCS Rules, subject to the Vigilance Clearance.

S. No.	NAME OF RETIREE	DESIGNATION	DATE OF BIRTH	DATE OF SUPERANNUATION
1	Dinesh Sharma S/o Late Sh. Ram Kishan Sharma (E.C. No. 90750)	Civil Nazir	22.01.1963	31.01.2023
2	Hare Ram Jha S/o Chaturanand (E.C. No. 90140)	Peon/Orderly	26-01-1963	31-01-2023
3	Sh. Anand Singh Rawat S/o Sh. Jhankar Singh (E.C. No. 90680)	Civil Nazir	23.02.1963	28.02.2023
4	Saroj W/o Late Sh. Radhey Shyam (EC No. 33846871)	Group-D	05.02.1963	28.02.2023
5	Gyan Singh S/o Sh. Laxmi Narayan (EC No. 90703)	Civil Nazir	02.03.1963	31.03.2023
6	Pratap Singh S/o Sh. Mahanti Singh (EC No.90385)	Peon/Orderly	15.03.1963	31.03.2023
7	Avadh Naresh S/o Sh. Madan Gopal (EC No. 90450)	Peon/Orderly	21.03.1963	31.03.2023
8	Rishi Ram S/o Sh. Sukan Chand (EC No. 90671)	Civil Nazir	10.04.1963	30.04.2023
9	Mohd. Yamin S/o Sh. Mia Jan Ali (EC No. 90754)	Civil Nazir	01.06.1963	31.05.2023
10	Surinder Kumar S/o Sh. Nand Kishore (EC. No. 90718)	Civil Nazir	08.06.1963	30.06.2023
11	Trilochan S/o Sh. Hari Dutt (EC. No. 90776)	Chowkidar	28.06.1963	30.06.2023
12	Mahavir Prashad S/o Sh. Rameshwar Dass (EC No. 90725)	Civil Nazir	01.07.1963	30.06.2023
13	Sunita W/o Late Sh. Rajbir Singh (EC No. 90118)	Group-D	07.07.1963	31.07.2023
14	Beena W/o Late Sh. Nanda Ballabh (E.C. No. 90228)	Farash	10.07.1963	31.07.2023
15	Narinder Kumar S/o Sh. Pritam Chand (E.C. No. 90833)	Farash	16.07.1963	31.07.2023
16	R. K. Yadav S/o Sh. Balbir Singh Yadav (EC. No.90681)	Civil Nazir	02.08.1963	31.08.2023
17	Pavitri Devi W/o Late Sh. Virender Singh (EC No. 10468)	Peon/Orderly	04.11.1963	30.11.2023
18	Randhir Singh S/o Sh. Mehar Singh (EC. No. 10205)	Bailiff	01.01.1964	31.12.2023
19	Vijender Kumar S/o Inder Pal (EC. No. 90708)	Civil Nazir	01.01.1964	31.12.2023

29.10.22
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)

DELHI.

No. 81531-631 /Admn.III/PF/2022

Dated, Delhi the 31 OCT 2022

Copy forwarded for information:-

- 01 Personal Office of Ld. Principal District & Sessions Judge, (HQs.), Delhi.
- 02 Personal Office of Ld. Principal District & Sessions Judge, all the District Courts, Delhi/New Delhi.
- 03 The, Accounts Branch, General Branch, Library, Computer Branch, Leave Section and Vigilance Branch of all Districts.
- 04 The, Accounts Branch, General Branch, Library, Computer Branch, Leave Section and Vigilance Branch, RACC, New Delhi.
- 05 The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi.
- 06 Dealing Assistants- Seniority /Promotion/Transfer posting, Admn.III.
- 07 Dealing Official, Layers Seat, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
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BRANCH INCHARGE
ADMINISTRATION BRANCH-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs.)
DELHI